

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF CAMLIN FINE CHEMICALS LIMITED (CFCL)

Regd. Office: ICC Chambers, 3rd Floor, Saki Vihar Road, Powai, Mumbai 400 072

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The following announcement is made, by Transwarranty Capital Private Limited, Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Friday, December 28, 2007 & Corrigendum to PA made on Wednesday, March 05, 2008 and closure of Open Offer to the Shareholders of Camlin Fine Chemicals Limited.

1	Name of the Target Company	Camlin Fine Chemicals Ltd			
2	Name of the Acquirers, including PACs, if any	Shri Ashish Dandekar and Smt Leena Dandekar on behalf of their minor children Miss Abha Dandekar and Master Vivek Dandekar (Main Acquirers) Ashish Dandekar (HUF) – PAC Vibha Agencies Pvt Ltd – PAC			
3	Name of the Manager to the Offer	Transwarranty Capital Pvt Ltd			
4	Name of the Registrar to the Offer	Sharepro Services India Pvt Ltd			
5	Date of Opening of the Offer	Wednesday, March 12, 2008			
6	Date of Closure of the Offer	Monday, March 31, 2008			
7	Details of Acquisition	Proposed in Letter of Offer		Actuals	
a	Offer Price (Fully paid up)(Partly Paid Up)	Rs. 60.00 No partly Paid Shares		Rs.60.00 No Partly Paid Shares	
b	Shareholding of Acquirers prior to PA Shareholding of PACs prior to PA	7,65,744 (15.78%) 18,000		7,65,744 (15.78%) 18,000	
c	Shareholding of Promoter Group (including Acquirers) before the PA	24,15,874 (49.81%)		32,42,774* (55.90%)	
d	Shares being acquired through Preferential allotment (in the name of their minor children)	9,50,000 (16.38%)		9,50,000(16.38%)	
e	Shares acquired in the Open Offer	11,60,000 (20.00%)		7,50,265 (12.94%)	
f	Size of open Offer (No of Shares X Offer price)	Rs.6,96,00,000		Rs.6,96,00,000	
g	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired	NIL N A N A N A		NIL N A N A N A	
h	Post Offer Shareholding of the Acquirer Including the PACs	28,75,744 (49.58%)		24, 66,009 (42.52%)	
i	Post Offer Shareholding of the promoter Group including Acquirers and PACs.	44,02,774 (75.90%)		39,93,039 (68.85%)	
h.	Pre and Post offer Shareholding of Public (Only Fully Paid up Shares)	Pre Offer 25,57,226 (44.10%)	Post Offer 13,97,226 (24.10)	Pre Offer 25,57,226 (44.10%)	Post Offer 18,06,961 (31.15%)
8.	Date of despatch of consideration and delay if any.	Commenced on 12/04/2008 and completed on 12/04/2008 No delay in dispatch. NO interest is due and payable on account of delay in dispatch.			
9	Position of Escrow Account	The amount held in the Escrow Account to the extent of Rs. 1,75,00,000 Transferred to Special Account on 09/04/2008 Towards payment of consideration. A sum of Rs. 17,50,000 being 10% of Escrow retained in new Escrow Account with lien in favour of Manager to the Offer.			
10	Status of Investor complaints	No investor Complaints.			

* Two persons, belonging to the promoter group, (Other than the acquirers and the PACs) sold 1,23,100 shares after the PA, but before the dispatch of the Letter of Offer.

ISSUED BY THE MANAGER TO THE OFFER (on behalf of the Acquirers)



TRANSWARRANTY CAPITAL PVT LTD.

SEBI Regn. No. INM000010965

403, Regent Chambers, Nariman Point, Mumbai 400 021

Tel. Nos. (022) 66306090, 66306091, 22047965, 22047966

Fax No. (022) 66306655 E Mail ID: premkumar@transwarranty.com

Contact Person : Shri. G K Prem Kumar

On behalf of
The Acquirer/PACs

**SHRI ASHISH DANDEKAR AND SMT LEENA DANDEKAR
(In the capacity of Guardians and for their minor children)**

13S, Regency Terraces, Plot No: 504, Junction of 17th Road & Chitrakar Dhurandar Marg,
Khar (W), Mumbai – 400 052

Tel: 26051445 / 66779771 Email ID: dandekar.as@gmail.com

(hereinafter referred to as “ the Main Acquirers”)

&

ASHISH DANDEKAR(HUF) 13S, Regency Terraces, Plot No: 504, Junction of 17th Road &
Chitrakar Dhurandar Marg, Khar (W), Mumbai – 400 052. Tel: 26051445 / 66779771

VIBHA AGENCIES PVT LTD 13S, Regency Terraces, Plot No: 504 , Junction of 17th Road &
Chitrakar Dhurandar Marg, Khar (W), Mumbai – 400 052. Tel: 26051445 /66779771
(Persons Acting in Concert or PACs along with the Acquirer)

Place: Mumbai

Date: April 16, 2008